for development of food processing industries during the 8th Five Year Plan. When, ever such suggestions are received they are considered and appropriate action is taken.

320. [Transferred to the 29th December, 1989]

India International Trade Fair 1989

- 321. SHRI V.'NARAYANASAMY: Will the Minister of COMMERCE be pleased to state
- (a) whether the India International Trade Fair, 1989 organised by the Trade Fair Authority of India, New Delhi had bagged a number of export orders for industrial machinery electronic products and domestic appliances;
- (b)' if so. how many foreign countries have participated in the said Trade Fair; and
- (c) what is the total amount for which the export orders have been booked in that Fair?
- •■ THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU) (a) It is difficult to quantify the
- export orders bagged during the

 fair because business usually results' over a
 period of time after the fair. The
 principal chiestines of the L.T. T. F. are to
- principal objectives of the I. T. T. F. are to facilitate, business contacts,, project *export'* capabilities, to offer technology options to Indian industry and create greater awareness among the Indian public about developments in different fields.
 - (b) A Statement is attached. '(See below).
 - (c) As at (a) above.

Statement

Nomas of the countries who participated in VTF 1989

- 1. Brazil
- 2.

Czechoslovakia

- '3. China
- 4. Federal Republic, of Germany

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- 5. German Democratic Republic
- 6. Hong Kong
- 7. Italy
- 8. Libya
- 9. Poland
- 10. Romania
- 11. Singapore
- 12. South Korea
- 13. USSR
- 14. (a) State of Ohio, USA
 - (b) U. S. Foreign Commercial Services, USA
- 15. Cyprus
- 16. Pakistan
- , 17. Bulgaria
- 18. Thailand
- 19. Bangladesh.
- 20. Vietnam
- 21. Afghanistan
- '22. Bhutan
- 23. Canada
- 24. Norway.
- 25. U.K.
- 26. Turkey-
- 27. Finland
- 28. France
- 29. Netherlands
- 30. Hungary

Representations regarding increasing the strength of High Court Judges

322. DR. YELAMANCHILI SIVAJI: Will the Minister of LAW AND JUSTICE be pleased to state:

. (a) whether there is any demand from 'the Bar Associations' as well as various State Governments to increase the number of High Court judges in their respective States; and

(b> 'if so, what are the details thereof?

THE MINISTER OF STEEL ANT>
MINES WITH ADDITIONAL CHARGE
OF THE MINISTRY OF LAW AND
JUSTICE (SHRI DINESH GOSWAMI):